

1	2	3	4	5
14.	Meghalaya Ind. Dev. Corpn.	Garo Hills	Meghalaya	4.00LI
15.	Do.	Lumshong	Do.	2.00LI
16.	Kerala Ind. Dev. Corpn. Ltd.	Palghat	Kerala	4.20LI
17.	Damodar Cement & Slag Ltd., Calcutta	Madhukunda	W. B.	2.60LI**
18.	Rajasthan State Ind. & Min. Dev. Corpn. Ltd.	Kotputli	Raj.	0.66LI
19.	Do.	Alrod Akhra	Do.	0.66LI
20.	Do.	Bilara	Do.	0.66LI
21.	Do.	Jaitaran	Do.	0.66LI
22.	Do.	Nim-ka-Thana	Do.	0.66LI
23.	Do.	Gotan	Do.	0.66LI***
24.	Ind. Dev. Corpn. of Orissa Ltd.	Bargarh	Orissa	1.30LI (SE)
25.	Ind. Dev. Corpn. of Orissa Ltd.	Kutra-Kuingsera	Orissa	0.65LI
26.	Karnataka State I. D. C.	Chitapur	Karnataka	4.00LI
27.	Hindustan Steel Ltd.	Chilhati	M. P.	21.40LI
28.	Gujarat I. D. C. Ltd.	Veraval	Guj.	10.00LI
29.	Garhwal Mandal Vikas Nigam	Purkulgaon Dt. Dehradun	U. P.	0.60LI
30.	Visvesvaraya Iron & Steel Ltd.	Bhadravati	Karnataka	3.80LI (Expn)
31.	Haryana State IDC	Sherla	Haryana	0.66LI
			Total:	124.93

* Clinker only, Capacity not to be added.

** Joint Sector Co.

*** White Cement

Demands of Aurangabad Cantonment Board and People of that Area

3972. SHRI R. K. MHALGI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Aurangabad Cantonment Board (Maharashtra) and the people from that Cantonment area have made demands regarding water supply transformer

(1000/ 440) Renovation of drains, construction of roads, Harijans Quarters etc. to the various levels of authorities in his Ministry;

(b) if so, since when the demands are pending;

(c) what action has been taken or proposed to be taken in that regard; and

(d) if no action has been taken, the reasons for delay thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir. Some proposals in this regard have been received from Aurangabad Cantonment Board.

(b) The proposal for water supply scheme was received in May, 1980, for transformer in April, 1980 and for repairs and improvement of drains, construction of roads and furniture and quarters in February, 1979.

(c) and (d). A statement is attached.

Statement

The Cantonment Board, Aurangabad has been given special grant-in-aid for the following schemes :

S.No.	Name of the Scheme	Year of Sanction	Amount (Rs. in lakhs)
1.	Improvement of Water Supply	Sept. 1970	8.41
2.	Do.	March 1979	2.00
3.	Independent Water Supply Scheme	March 1981	7.60
4.	Do.	June 1981	0.54
5.	Improvement to drains	Aug., 1979	0.54
6.	Construction of roads	Jan., 1980	0.50
7.	Construction of Harijan Quarters	October, 1980	0.50

The installation of a transformer has not been possible owing to the lack of funds for this purpose and the competing claims of other Cantonment Boards.

Foreigners who visited India

3973. SHRI N. E. HORO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of foreigners who visited India during the last two years and during the current year upto July, 1981, country-wise; and

(b) the number of such foreigners who were asked to leave the country during the same period, year-wise and country-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) The number of foreigners who visited India during 1979 was furnish-

ed in answer to unstarred Question No. 5254 on 23rd July, 1980. The information pertaining to the years 1980 and 1981 (upto 30-6-1981) is given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-3122/81].

(b) The information is being collected and will be laid on the Table of the House.

Increase of Cement Quota to Tamilnadu

3974. SHRI D. S. A. SIVAPRAKASHAM: Will the Minister of INDUSTRY be pleased to state the total allotment of cement for Tamil Nadu for the last three financial years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): The total allotment of cement for